

Date of Order: 28.01.2026

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-8

(Appellate Civil Jurisdiction)

ARB No. 77 of 2024 (O&M)

AXALTA COATING SYSTEMS INDIA PVT LTD.Petitioner
V/s

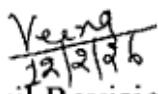
RADHA MADHAV AUTOMOBILES PVT LTD ... Respondent

Notice to:

**Respondent:- RADHA MADHAV AUTOMOBILES PRIVATE LIMITED
OFFICE AT 5-110, NH-5, BESIDES A.P. SEEDS
CORPORATION , PRASADAM PADU, VIJAY WADA
KRISHNA ANDHRA PRADESH- 521108
ALSO AT 4-151, NH-05, PRASADHAM PADU, VIJAY
WADA, ANDHRA PRADESH -521108**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on **17.02.2026 (Actual)** personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on **11th FEB 2026.**


Superintendent (Civil Revision Branch)

Scanning Clerk